

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
SOUTH ZONAL BENCH
BANGALORE**

Application(s) Involved:

**ST/CROSS/20689/2016 in ST/20680/2016-DB,
ST/21490/2014-DB, ST/21491/2014-DB, ST/21715/2016-DB,
ST/27211/2013-DB, ST/22413/2015-DB
ST/WITHDRAWAL/20786/2018, ST/WITHDRAWAL/20789/2018,
ST/WITHDRAWAL/20757/2018, ST/WITHDRAWAL/20792/2018,
ST/WITHDRAWAL/20758/2018 in ST/20680/2016-DB,
ST/21490/2014-DB, ST/21491/2014-DB, ST/21715/2016-DB,
ST/27211/2013-DB, ST/22413/2015-DB**

Appeal(s) Involved:

**ST/20680/2016-DB, ST/21490/2014-DB, ST/21491/2014-DB,
ST/21715/2016-DB, ST/27211/2013-DB, ST/22413/2015-DB**

[Arising out of Order-in-Appeal No. TVM-EXCUS-000-APP-
275-15-16 dated 15/09/2015 passed by Commissioner of
Central Excise , TRIVANDRUM]

[Arising out of Order-in-Appeal No. 76-77-2014 dated
20/01/2014 passed by Commissioner of Service Tax ,
BANGALORE-II(Appeal)]

[Arising out of Order-in-Appeal No. CAL-EXCUS-000-APP-
146-16-17 dated 27/06/2016 passed by Commissioner of
Central Excise , COCHIN(Appeal)]

[Arising out of Order-in-Appeal No. 116-2013 dated
19/03/2013 passed by Commissioner of Central Excise and
Service Tax , SERVICE TAX - BANGALORE]

[Arising out of Order-in-Appeal No. 58-2015 dated
24/06/2015 passed by Commissioner of Central Excise ,
COCHIN(Appeal)]

**Commissioner of Central Excise,
Customs and Service Tax
Trivandrum**

T.C.NO.26/334(1&2),
I.C.E BHAVAN,PRESS CLUB ROAD,
TRIVANDRUM - 695001
KERALA

Appellant(s)

**Commissioner of Service Tax
BANGALORE SERVICE TAX- I**

1ST TO 5TH FLOOR,
TTMC BUILDING,above BMTC BUS
STAND,DOMLUR
BANGALORE, - 560071
KARNATAKA

Appellant(s)

**Commissioner of Central
Excise, Customs and Service Tax
Calicut**

CENTRAL REVENUE BUILDING,
MANANCHIRA, CALICUT,
KOZHIKODE, - 673001
KERALA

Appellant(s)

**Commissioner of Service Tax
BANGALORE SERVICE TAX- I**

1ST TO 5TH FLOOR,
TTMC BUILDING, above BMTC BUS
STAND, DOMLUR
BANGALORE, - 560071
KARNATAKA

Appellant(s)

**Commissioner of Central
Excise, Customs and Service Tax
Calicut**

CENTRAL REVENUE BUILDING,
MANANCHIRA, CALICUT,
KOZHIKODE, - 673001
KERALA

Appellant(s)

Versus

Shri K P Sunil Kumar

Chilayarthal, Devicodu, Near Panachamoodu,
Cheruvalloor P.o.,
KANYAKUMARI - 00
TAMIL NADU

Respondent(s)

Guhring India Pvt Ltd

No.129, Phase-v, Bommasandra Industrial
Area
BANGALORE - 560099
KARNATAKA

Respondent(s)

Catholic Syrian Bank Ltd

CSB Bhavan
THRISSUR - 680020
KERALA

Respondent(s)

Keane International India Pvt Ltd

No.17, South End Road,
BANGALORE - 560004
KARNATAKA

Respondent(s)

Aricaria Developers

Xxxxvi/874, Ramadevi Mandir Lane,
Punkunnam
THRISSUR - 680002
KERALA

Respondent(s)

Appearance:

Mr. Pakshirajan, AR

For the Appellant

None

For the Respondent

Date of Hearing: 04/09/2018

Date of Decision: 04/09/2018

CORAM:

HON'BLE MR. S.S GARG, JUDICIAL MEMBER

HON'BLE MR. P. ANJANI KUMAR, TECHNICAL MEMBER

Final Order No. 21303-21308 / 2018

Per : AS PER BENCH

The Revenue has moved these applications seeking withdrawal of the present appeals in terms of the litigation policy with reference to Board's Instruction F. No.390/Misc./116/2017-JC dated 11.7.2018 as the disputed amount involved in each of these cases is less than Rs.20 lakhs. The prayer is allowed. The appeals are dismissed as withdrawn.

(Order was pronounced and dictated
in Open Court on **04/09/2018**)

**P.ANJANI KUMAR
TECHNICAL MEMBER**

**S.S GARG
JUDICIAL MEMBER**

Parveen...